

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3428  
ANSWERED ON:24.08.2006  
DISABILITY BENEFIT TO HEART PATIENTS  
Lagadapati Shri Rajagopal

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the High Court of Delhi gave a ruling that persons suffering from heart ailments are entitled to the benefits of the Disabilities Act for the purpose of employment in the Government, etc. by giving a wider meaning to the term `disability`; and
- (b) if so, the reaction of the Government to give disability benefits to the persons suffering from heart ailments?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) Does not arise.